

(A)

FORM NO - 4

(See Rule 12)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH**

ORDER SHEET

Application No. 04 of 1999

Applicant (s)..... K. Chiranjivi Rao Respondent (s)..... U.O.I.
Advocate for Applicant (s) M/S. H. C. Subudhi Advocate for Respondent (s).....
Advocate for Respondent (s)..... S. S. Rao
Advocate for Respondent (s)..... B. K. Mahanty

| NOTES OF THE REGISTRY | ORDERS OF THE TRIBUNAL |
|---|---|
| <p>Bank draft for Rs 50/- paid. for Regn pl.</p> <p><i>Rs</i> 18/11/99</p> <p><i>Received</i> 18/11/99</p> <p>Ac. Admin pl.</p> <p><i>Rs</i> 19/11/99</p> <p>Bench</p> <p>Copy of order of 20/11/99 may be sent to be posted for issue.</p> <p><i>Received</i> 25/11/99 S. O.</p> | <p>REGISTER</p> <p><i>Rs paid By, Registrar</i></p> <p><u>ORDER NO. 1, DATED 22-11-1999.</u></p> <p>We have heard Mr. H. C. Subudhi, learned counsel for applicant and seen the application. Learned counsel for applicant does not want to pursue this OA and he wants to withdraw the same for pursuing it at the appropriate forum. In view of this, learned counsel for the applicant is permitted to withdraw this OA for filing it in the proper forum if so advised.</p> <p><i>Chairman 22/11/99</i></p> <p>Vice-chairman Member (Judl.)</p> |
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